

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-05-2024 AT 10:30 AM**

**Company Petition/20/2021
AND
CA 13/2022, CA 31 & 24/2021 in Company Petition/20/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Myadam Kartikeya

...Petitioner

AND

M/s. Bambino Agro Industries Limited & 12 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/20/2021

Learned Counsel Mr Rusheek Reddy, for petitioner present physically.

None for the respondent.

At request, matter adjourned to 06.06.2024 for hearing.

CA 13/2022

For hearing, matter adjourned to 06.06.2024.

CA 31/2021

For hearing, matter adjourned to 06.06.2024.

CA 24/2021

For hearing, matter adjourned to 06.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)